

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2771
ANSWERED ON:06.12.2001
DETERMINATION OF DOCUMENTARY FILMS/NEWS REELS
N.T. SHANMUGAM

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have devised a mechanism to determine the importance of documentary films and news reels produced by Films Division on the lines of Supreme Court's verdict;
- (b) if so, the difference between the old and the new mechanism; and
- (c) the extent to which the producers are likely to be benefited by the new mechanism ?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING (SMT. SUSHMA SWARAJ)

- (a) The Supreme Court vide its Judgement dated 15.7.1999 has upheld the compulsory exhibition of documentary films and news reels. No change in the existing mechanism has, therefore, been necessary.
- (b) & (c) Do not arise.